

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No.1
CP No. 58/245/PB/2024

IN THE MATTER OF:

Ankit Jain & Ors.

.... Petitioner/Applicant

Vs.

Jindal Poly Films Limited & Ors.

.... Respondent

Order under Section 245 of the Companies Act, 2013

Order delivered on 11.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA

HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioners : Mr. Arun Kathpalia, Mr. Abhinav Vashisht, Sr. Advs.,
Mr. Vaibhav Kakkar, Mr. Abhishek Swaroop, Ms.
Bhawana Sharma, Ms. Akshita Sachdeva Jaitly,
Advs.

For the Intervenors : Mr. Uttkarsh Srivastava, Adv., in New Ivn. P-05/2024

For the Respondent : Dr. U.K. Chaudhary, Mr. P. Nagesh, Sr. Advs, Mr.
Divyam Agarwal, Mr. NPS Chawla, Mr. Aniket
Aggarwal, Mr. Mayank Ratnaparkhe, Mr. Asher Revi
Job, Ms. Priya Chauhan, Advs. for the R-1
Mr. Krishnendu Datta, Sr. Adv., Mr. Biswajit Dubey,
Mr. Akhil Nene, Advs. For the R-2 to R-4

ORDER

Heard Ld. Sr. Counsel Dr. U.K. Chaudhary appearing on behalf of
Respondent No. 1.

Ld. Sr. Counsel Mr. Abhinav Vashisht appeared physically and Ld.
Sr. Counsel Mr. Arun Kathpalia appeared through VC on behalf of
Petitioner.

At request and with consent of the parties, list the matter along
with all the other pending applications for a physical hearing **on**
01.08.2024.

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(RAMALINGAM SUDHAKAR)
PRESIDENT

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(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)